- i. Audit reviewed accounts of 268 PSUs having Government Investment of Rs. 93755.40 crore.
- During the year 2001-02, 86 PSUs declared dividend amounting to Rs. 8201.57 crore out of which Rs. 5959.20 crore were paid/ payable to the Government of India.
- (b) Out of 286 companies reviewed by the Audit, 120 PSUs suffered losses. However, enterprise-specific information on reasons for non-declaration of dividend, the amount of dividend that could have been received from PSUs is not maintained centrally.

Loss making enterprises

- †627. SHRI RAM JETHMALANI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is fact that Government have decided to convert the loss making industries into profit making ones;
- (b) if so, the names of such enterprises and the amount of losses incurred by each of these enterprises till March, 2004; and
- (c) the estimated amount required to make each enterprise profit making?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) to (c) As per Public Enterprises Survey, 2002-03, which was laid in the Parliament on 8th June, 2004, there were 227 operating Central Public Sector Enterprises (CPSEs) as on 31st March, 2003, out of which 107 CPSEs had posted losses of Rs. 10,944 crores during 2002-03, till which period the information is available. The details regarding the profit/loss(-) of these 107 CPSEs during the last 3 years (2002-03, 2001-02 and 2000-01) are given in Statement 7B of Vol. 1 of the aforesaid Public Enterprises Survey.

Performance improvement is a continuous process. Enterprise-specific measures are taken by the concerned administrative Ministries/ Departments and the managements of respective CPSEs from time to

[†] Original notice of the Question was received in Hindi.

time. Sick industrial CPSEs, whose accumulated losses have equated or exceeded their networth are referred to Board for Industrial and Financial Reconstruction (BIFR) for formulating appropriate revival schemes. In case of other loss making CPSEs, the concerned administrative Ministry/ Department and the management take appropriate measures on case to case basis.

The estimates of amounts required for revival of loss making CPSEs will depend on the nature and extent of the revival/rehabilitation plan in respect of each of the specific loss making units. Such information is not maintained centrally.

Employees in Public Sector

†628. SHRI ISAM SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of the employees working in the public sector in 2004 in comparison to 1990;
 - (b) whether the number of employees had decreased;
 - (c) if so, the reasons therefor; and
- (d) Government's proposal with regard to further expansion of public sector to deal with the problem of unemployment?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) and (b) As per Public Enterprises Survey 2002-03 which was laid in both houses of Parliament on 8.6.2004 and is a published document in public domain, there are 18.71 lakh employees in 2002-03 in Central Public Sector Undertakings (CPSUs), the period till which information is available, as compared to 22.19 lakh employees in CPSUs in 1990-91.

- (c) Disinvestment of some of the CPSUs/their units, separation due to Voluntary Retirement Scheme (VRS) and other common factors such as superannuation, etc. are the main reasons for decrease in number of employees in public sector.
 - (d) Proposals of expansion of CPSUs are dealt with by the concerned

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